

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 16.11.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 16.11.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 64/2016 (M.A. No. 1024/2017) WITH	Gopeshwar Nath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Rahul Kumar, Adv. for Applicant Mr. Pradeep Kumar & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Priyanka Swami, Adv. for State of UP Mr. Rohit Pandey, Adv. for R-5 to 28 Mr. Praveen Kumar Tiwari, Adv. for R-13 Mr. Bharat Sangal, Adv. for R-16 & 17 Mr. S. K. Bhattacharya, Adv. Mr. Saran Suri & Mr. Roshan Kumar, Adv Mr. Ropeshwar Kumar, Adv.	28.11.2018
2.	Original Application No. 473/2016 WITH	Kantanath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Suraj Singh & Rahul Kumar, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rahul Khurana, Adv. for R-6 to 8, 12 to 17, 19, 20, 23, 25, 30, 35, 37, 41, 42, 47, 48, 51, 53, 54, 56, 62, 71, 79, 85 & 101 Ms. Priyanka Swami, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. S. K. Bhattacharya, Adv.	28.11.2018
3.	Original Application No. 518/2018 (M.A. No. 1243/2018 & M.A. No.1244/2018)	Harish Garg Vs. U.P. State Pollution Control Board & Ors.	Ms. Savitri Pandey, Adv. for Applicant	28.11.2018
4.	Original Application No. 209/2018 (M.A. No. 728/2018) (Earlier O.A. No. 96/2017 (EZ))	Gaurav Govind Vs. The State of Bihar & Ors.	Mr. Dharendra Kumar, Advocate. for Applicant Dr. Anand Kumar, Advocate for R-1, 2, 3&6 Mr. Siddhartha Prasad, Advocate for R-4 Mr. Arvind Kumar, Advocate for R-5 Mr. Kumar Sumit, Advocate for R-8	04.12.2018
5.	Original Application No. 893/2018	New Haryana Bricks and Tile Kiln Owners Association Vs. Environment Pollution (Prevention & Control) Authority & Ors.	Mr. I. K. Kapila, Advocate for Applicant	19.11.2018
6.	Original Application No. 910/2018	Kunj Bihari Bhardwaj Vs. State of Uttar Pradesh & Ors.	Mr. I. K. Kapila, Advocate for Applicant	20.11.2018

7.	Original Application No. 919/2018 (M.A. No. 1634/2018)	M/s. Halcyon Pharmaceuticals Ltd. & Ors. Vs. State of Haryana & Ors.	Mr. Vivek K. Goyal & Jitnder Lamba, Advocates for Applicant	22.11.2018
8.	Original Application No. 920/2018	Centre for Wildlife and Environment Litigation Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Advocate for Applicant	20.11.2018
9.	M.A. No. 1627/2018 IN Original Application No. 594/2018	Vijay Kumar Chugh Vs. M/s. Magic Info Solutions Pvt. Ltd. & Ors.	Mr. Bhaskar Singh, Advocate for Applicant	20.11.2018
10.	M.A. No. 1635/2018 IN Original Application No. 575/2017	Society for Prservation of Kasauli and its Environs (SPOKE) Vs. M & R International	Mr. Mandeep Singh Vinaik & Anjali Sharma Advocate. for Applicant in M.A.	22.11.2018
11.	M.A. No. 1642/2018 IN Original Application No. 427/2018	Manikesh Chaturvedi Vs. International Society of Krishna Consciousness (ISKCON) & Anr.	Mr. Manikesh Chaturvedi, Applicant in person	22.11.2018

COURT MASTER